

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

C O R R I G E N D U M

Imphal, the 2nd February, 2026

No.RRDP/2/2025-DP-DP(A): May kindly read the number of posts in respect of MFS Selection Grade appearing at **Para I(b) of Schedule-I** occurring in this Department's order of even number dated **22nd January, 2026** regarding amendment of the **Manipur Finance Service (1st Amendment) Rules, 2026** as follows:

“b. MFS Selection Grade - 9”

in place of

“b. MFS Selection Grade - 5”

(Mayengbam Ranjeeta Devi)

Under Secretary (DP),
Government of Manipur.

Copy to:

1. Secretary to Governor of Manipur, Lok Bhavan, Imphal.
2. Staff Officer to Chief Secretary, Government of Manipur.
3. All Administrative Secretaries, Government of Manipur.
4. Principal Accountant General (A&E), Manipur.
5. Secretary, Manipur Public Services Commission, Imphal.
6. All Heads of Department/Offices, Manipur.
7. Director, Printing & Stationery, Manipur. He is requested to publish the same in the Extra-Ordinary Gazette of Manipur.
8. All Deputy Commissioners, Manipur.
9. Director, MIS, Manipur.
10. Website Manager, DIT, Manipur. He is requested for uploading in the official Website of Government of Manipur.
11. All MFS Officers, Manipur.
12. Guard File.